

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of Pending Reserved Order in Appeal's/ Application's as on 01/02/2016

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Status
<u>Detail's of Appeal's</u>					
1	E/755/2007	Abhinandan Kataria -Vs- Vadodara-ii	C.C.E. & S.T.- (Judicial)	13/07/2015	IO/12-16/2016 dated 21-01-2016
			Sh.P.K. Das,Member (Judicial)		DOO
			Sh.P M Saleem,Member (Technical)		
2	E/887/2007	Puneet Kumar Rungta -Vs- S.T.-Vadodara-ii	C.C.E. & S.T.-Vadodara-ii	13/07/2015	IO/12-16/2016 dated 21-01-2016
			Sh.P.K. Das,Member (Judicial)		DOO
			Sh.P M Saleem,Member (Technical)		
3	E/888/2007	Puneet Kumar Rungta -Vs- S.T.-Vadodara-ii	C.C.E. & S.T.-Vadodara-ii	13/07/2015	IO/12-16/2016 dated 21-01-2016
			Sh.P.K. Das,Member (Judicial)		DOO
			Sh.P M Saleem,Member (Technical)		
4	E/881/2007	Filatex India Ltd -Vs- Vadodara-ii	C.C.E. & S.T.- Vadodara-ii	13/07/2015	IO/12-16/2016 dated 21-01-2016
			Sh.P.K. Das,Member (Judicial)		DOO
			Sh.P M Saleem,Member (Technical)		

5	E/557/2008	Modern Petrofils -Vs- C.C.E. & S.T.- Vadodara-ii	Sh.P.K. Das,Member (Judicial)	13/07/2015	IO/12- 16/2016 dated 21- 01-2016
			Sh.P M Saleem,Member (Technical)		DOO

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Misc Order No. & Date
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Only Application's Matter

1	E/MISC(EXTN) /13734/2014 -in-	Filatex India Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	Sh.P.K. Das,Member (Judicial)	13/07/2015	IO/12-16/2016 dated 21-01- 2016
	E/881/2007		Sh.P M Saleem,Member (Technical)		DOO
2	E/MISC(EXTN) /16259/2014 -in-	Modern Petrofils -Vs- C.C.E. & S.T.-Vadodara-ii	Sh.P.K. Das,Member (Judicial)	13/07/2015	IO/12-16/2016 dated 21-01- 2016
	E/557/2008		Sh.P M Saleem,Member (Technical)		DOO